

[Shri K. K. Shall]

after the official business is over, (he-Minister will be present here and we will have this discussion then.

SHRI CHANDRA SHEKHAR: Sir, unfortunately he does not know that this is also official business. It is not Private Members' business. Therefore, whether other official business is over or not, at 5 P.M. this question shall be discussed.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : I fix 5 o'clock on Monday for this.

ANNOUNCEMENT RE GOVERNMENT BUSINESS

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): I have to inform Members that the Business Advisory Committee at its meeting held today has allotted time as follows for Government legislative and other business for the current session of the Rajya Sabha:

- (1) Consideration and passing of:—
 - (a) The Army, Air Force and Naval Law (Amendment) Bill, 1970 1 hour
 - (b) The Supreme Court (Enhancement of Valuation for Civil Appellate Jurisdiction) Bill, 1969 1 hour
- (2) Further consideration and passing of the Indian Medicine and Homeopathy Central Council Bill, 1968 as reported by the Joint Committee.— 4 hour?.
- (3) Further discussion on the Resolution seeking disapproval of the Delhi University (Amendment)

Ordinance, 1970, and further consideration and passing of the Delhi University (Amendment) Bill, 1970.— 1 hour in addition to the time already taken.

- (4) Consideration and passing of:—
 - (a) The Indian Telegraph Bill, 1970 2 hours.
 - (b) The Prevention of Water Pollution Bill, 1969. 2 hours.
 - (c) The Prevention of Food Adulteration (Amendment) Bill, 1970. 1 hour.
 - (d) The Indian Post Office (Amendment) Bill, 1970. 1 hour.
 - (e) The Drugs and Cosmetics (Amendment) Bill, 1969. 1 hour.
 - (f) The Contract Labour (Regulation and Abolition) Bill, 1970. 3 hours.
- (5) Discussion on the statement made by the Minister of Steel and Heavy Engineering regarding location of second steel plant in Orissa on Thursday, the 6th August, 1970.— 3 hours.
- (6) Discussion on the Fourth Five Year Plan (1969-74).—9 hours.
- (7) Discussion on the Export Policy Resolution—2½ hours.

The House stands adjourned till 11 A.M. on Monday.

The House then adjourned at eighteen minutes past five of the clock till eleven of the clock on Monday, the 3rd August, 1970.